

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 614 OF 2017 IN
APPEAL NO. 160 OF 2017 &
IA NO. 279 OF 2017**

Dated: 1st June, 2018

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Gujarat State Petronet Limited

.... Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1
Mr. Yoginder Handoo for R-2

ORDER

The learned counsel appearing for the Appellant and the Respondents are directed to explore the possibilities of amicable settlement having regard to the facts and circumstances of the case in hand, if possible.

List the IA No. 279 of 2017 for consideration on **13-7-2018**, as agreed by learned counsel appearing for the parties.

**(Justice N. K. Patil)
Judicial Member**

tpd/vg

**(B. N. Talukdar)
Technical Member (P&NG)**